

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 13352/2014

INSHAD ALI

Petitioner(s)

VERSUS

U.P POWER CORPORATION LTD

Respondent(s)

Date : 25/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, Adv.
Mr Sumit Pargal, Adv.

For Respondent(s)

Mr Suresh Kumar, Adv.
Mr. Rakesh Uttamchandra Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit by the sole respondent has been filed.
However, it is defective. Defects be cured within a week.
Matter thereafter be processed for listing before the Hon'ble
Court as per rules.

(RACHNA GUPTA)
Registrar